

[Shri Abid Ali]

best endeavours to see that this is implemented by all the parties.... (In interruptions.)

**Mr. Chairman:** They are asking about the delay. They are saying whether the hon. Minister is going to give any assurance or take any steps to see that there is no delay while the jurisdiction of the High Court or the Supreme Court is being exercised.

17 hrs.

**Shri Abid Ali:** About delay? That was the intention. Therefore, the labour appellate tribunal has been abolished. Certainly, the attempt is that all these cases should be speedily disposed of.

**Shri V. P. Nayar:** No attempts alone.... (Interruptions.)

**Mr. Chairman:** Order, order. Does the hon. Member want this Resolution to be put to the vote of the House?

**Shri Narayanankutty Menon:** Yes, Sir. The assurance... (Interruptions).

**Mr. Chairman:** I shall put it to the vote of the House.

The question is:

"This House is of opinion that suitable steps be taken to amend the Constitution in order that the jurisdiction of the Supreme Court and the High Courts over tribunals and Courts constituted under the Industrial Disputes Act, 1947 (Act XIV of 1947) be taken away."

*The motion was negatived.*

17.02 hrs.

**RESOLUTION RE: COMMISSION TO ADJUDICATE BOUNDARY DISPUTES BETWEEN THE STATES OF ORISSA, MADHYA PRADESH AND BIHAR**

**Shri Mahanty (Dhenkanal):** Sir, beg to move:

"This House is of opinion that a Boundary Commission be appointed to adjudicate upon the boundary disputes between Orissa and Bihar and Orissa and Madhya Pradesh taking village as the unit."

Sir, I venture to move this Resolution not out of any motive of expansionism or adventurist irradentism. This Resolution has a background of sorrow and bitterness tinged with frustration and bloodshed. Whatever might have been said against linguistic States, the fact must be recognised that all these States in the Indian Union today are linguistic States.

**Mr. Chairman:** I hope the hon. Member will take some time to finish his speech.

**Shri Mahanty:** Yes, Sir.

**Mr. Chairman:** Then he may continue the next time.

17.03 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Monday, the 15th September, 1958.*